GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1486

TO BE ANSWERED ON THE 25TH JULY, 2017/SHRAVANA 3, 1939 (SAKA)

FUNDS FOR REPAIRING OF DAMAGED INTERCEPTOR BOATS

1486. SHRIMATI PRATYUSHA RAJESHWARI SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to release the required funds for repairing of damaged interceptor boats;
- (b) if so, the time by which the funds are likely to be released;
- (c) whether the Government proposes to sanction 26 interceptor boats for 13 Marine Police Stations created under Coastal Security Scheme Phase-2 or is considering to make provision of funds for hiring of boats; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

- (a) & (b): No Madam.
- (c) & (d): The Government has sanctioned procurement of 225 boats for the Coastal States/Union Territories under the Phase-II of the Coastal Security Scheme.
